

**F.No. 01(01)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 11.05.2018

**ORDER NO. 91 of 2018**

Hon'ble President is pleased to order the following sitting for **CESTAT, Allahabad** for the period from **14.5.2018 onwards till further orders** to the extent indicated below:-

COURT		WORK ASSIGNED
Hon'ble, Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Shri Anil G. Shakkarwar, Member (Technical)	From 21.5.2018 onwards	Customs, Excise & Service Tax Division Bench matters
Hon'ble, Ms. Archana Wadhwa, Member (Judicial)	From 14.5.2018 to 18.5.2018	Single Member Bench matters, as notified

Note :

1. Hon'ble Shri Anil Choudhary, Member (J), who will be on tour to CESTAT Allahabad from 14.5.2018 to 18.5.2018, will attend to the Chamber work during the said period at Allahabad.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

**By Order**

  
**(A.Mohan Kumar)**  
**Registrar**

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**Dy. Registrar**

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 11.05.2018

**ORDER NO. 92 OF 2018**

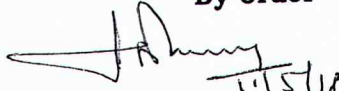
Hon'ble President is pleased to order the following sitting commencing from **14/05/2018 to 16/05/2018 for CESTAT, New Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. C. L. Mahar, Member (Technical)	From 14/05/2018 to 16/05/2018	Customs Division Bench Matters.
Hon'ble Sh. V. Padmanabhan, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 14/05/2018 to 16/05/2018	Service Tax Division Bench Matters.
Hon'ble Sh. C. L. Mahar, Member (Technical) and Hon'ble Sh. Ajay Sharma, Member (Judicial)	From 14/05/2018 to 16/05/2018 (after the Court No. I is over).	Excise Division Bench Matters.
Hon'ble Justice Dr. Satish Chandra, President	From 14/05/2018 to 16/05/2018	Single Member Matters. (After Division Bench Matters are over.)

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

**By order**

  
**(A.Mohan Kumar)**  
**Registrar**

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**Dy.Registrar**

**F.No. 01(01)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 11.05.2018

**ORDER NO. 93 of 2018**

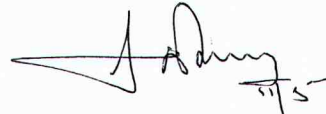
Hon'ble President is pleased to modify the sitting notified vide **order no. 56 of 2018 for CESTAT Chennai** to the extent indicated below:-

COURT		WORK ASSIGNED
Hon'ble, Ms. Sulekha Beevi, Member (Judicial) and Hon'ble Sh. Madhu Mohan Damodhar, Member (Technical)	From 14.5.2018 to 18.5.2018	Customs Excise & Service Tax Division Bench matters
Hon'ble, Shri P. Dinesha, Member (Judicial)	From 14.5.2018 to 18.5.2018	Single Member Bench matters, as notified

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

**By Order**



**(A.Mohan Kumar)**  
**Registrar**

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**Dy. Registrar**